NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP 220/16	TP 206/17	For appoint- ment of CA	391 / 394	Zigma Modular Systems Pvt. Ltd.	

SL.	NAME (IN CAPITAL)	SIGNATURE	
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	
1.	B. Rajanher 9632462798	Perhiner	B. Rajal

ORDER

Counsel for Petitioner is present. Await O.L report. Petitioner Company to file comments on the ROC report. Petitioner Counsel reported that, subsequent to the report filed by the R.D, the Petitioner Company has supplied the relevant materials to the R.D. Registry is directed to address a letter to the R.D for offering his comments on the scheme. List it on 20/12/2017.

Member (T)

Member (J)